

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P. (IB)/286(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

PIRAMAL CRITICAL CARE INC.
VS
ASTRAL STERITECH PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 30/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yuvraj Choksy, Adv. a.w Mr. Saumitra Chaturvedi
For the Respondent : Mr Abhyuda Singh, Adv. a.w Mr. Mr. Nachiket Dave,
Adv. & Mr. Raghav Chadha, Adv.

Heard Ld. Counsels for both sides.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)